

(2020) 12 UK CK 0035

In the Uttarakhand High Court

Case No : Writ Petition No. 148 Of 2015 (S/B)

Devendra Singh Pundir

APPELLANT

Vs

Uttarakhand Public Service Commission

RESPONDENT

Date of Decision : 14-12-2020

Acts Referred:

Citation : (2020) 12 UK CK 0035

Hon'ble Judges : Ravi Malimath, J;Alok Kumar Verma, J

Bench : Division Bench

Advocate : N.S. Pundir, S.S. Chaudhary

Final Decision : Dismissed

Judgement

Ravi Malimath, J

1. Petitioner's counsel is absent.
2. The prayer of the petitioner is to direct the respondent No.1-Uttarakhand Public Service Commission to accept the application form of the petitioner pursuant to the notification dated 02.03.2015 by treating the same within time for the selection in the main examination of Combined State/Civil/Upper Subordinate Services Examination-2012.
3. The counsel for respondent No.1 submits that the examination is over and all the further proceedings have been held. That notification is of the year 2015 and presently it is year 2020.
4. In view of the submission made, the writ petition is dismissed as being infructuous.